

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.146/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company	Tara Jain -Versus- Misrilal Dharamchand Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU SAHA , SR. ADVOCATE
2. MR. SABYASACHI CHOWDHURY, ADVOCATE
3. MR. DEEPNATH ROY CHOWDHURY, ADVOCATE
4. MR. RAJARSHI DUTTA, ADVOCATE
5. MS. SHYANTEE DATTA, ADVOCATE
6. MS. SAMAITA DAS CHOWDHURY, ADVOCATE

RESPONDENTS

20/7/17

[Signature]

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- i) AKHILESH KUMAR SHRIVASTAVA, ADVOCATE
- ii) AKASH SHARMA, PCS

PETITIONERS.

20/07/2017

[Signature]
20.7.17

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& Ors.

ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) are present.

Fixed on 01.08.2017.

sd.
MANORAMA KUMARI
MEMBER(J)